

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-667(PB)/2018

IN THE MATTER OF:

Religare Finvest Ltd.

.... Petitioner/Applicant

Vs.

Tara Alloys Ltd.

.... Respondent

Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Kunal Chatterji, Adv. Rohit Bansal
For the Applicant : Adv. Amarjit Singh Bedi

ORDER

New IA-3356/2024

Notice of this application be issued to the Respondent(s)/Non-Applicant(s) returnable by 13.08.2024.

List the matter **on 13.08.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)